

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 24 of 2013 &
IA No.39 of 2013**

Dated : 11th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association (INWEA) Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for R-1
Mr. M.G. Ramachandran
Ms. Swapna Seshadri
for R. 3, 8, 9**

ORDER

We have heard the learned Senior Counsel for the Appellant and the learned counsel for the Respondents. Written Submissions have already been filed by all the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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